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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CS(OS) 749/1994, I.A. 20535/2014, I.A. 20536/2014,
I.A. 20537/2014, I.A. 20538/2014, I.A. 20539/2014, I.A. 20540/2014,
I.A. 21460/2014, I.A. 21462/2014, I.A. 7353/2020, I.A. 2487/2022
AJAY RELHAN

.....Plaintiff

Through: Mr. Sudhir Makkar, Sr. Advocate
with Mr. Tarun Sharma, Ms. Palak
Sharma and Ms. Yashodhara Gupta,
Advocates.

versus

PRANAY SOMAIA

.....Defendant

Through: Mr. Satvik Varma, Sr. Advocate with
Mr. Mohit K. Mudgal, Mr. Sacin
Dubey, Mr. Manas Syal, Mr. Mohit
Jain, Mr. Mudit Marwah and Ms. S.
Jakaria, Advocates for D-5.

S-2

+ **EX.P. 92/2019, EX.APPL.(OS) 682/2020, EX.APPL.(OS)**
3214/2022, EX.APPL.(OS) 3619-3620/2022

AJAY RELHAN

.....Decree Holder

Through: Mr. Sudhir Makkar, Sr. Advocate
with Mr. Tarun Sharma, Ms. Palak
Sharma and Ms. Yashodhara Gupta,
Advocates.

versus

CE CONSTRUCTION LTD.

.....Judgment Debtor

Through: Mr. Siddharth Yadav, Sr. Advocate
with Mr. Washim Ashraf and M.r
Narinder L, Advocates for D-1.



Mr. Gaurav Kumar, Mr. Abhishek
Handa and Mr. Rahul, Advocates.

CORAM:
HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

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ORDER
19.07.2024

List for arguments on 01.08.2024 at 02:15 P.M.

NEENA BANSAL KRISHNA, J

JULY 19, 2024/va